

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

Company Appeal (AT) (Insolvency) No. 307 of 2020

IN THE MATTER OF:

Committee of Creditors of EMCO Ltd.

...Appellant

Versus

Mary Mody & Ors.

...Respondents

Present: -

For Appellant: Mr. Sanjeev Kumar, Mr. Anshul Sehgal, Advocates.

For Respondent: Mr. Zain Khan, Advocate for R-1

Mr. Sundaresh Bhat, Advocate

Mr. Ayush J. Rajani, (RP) (R-2)

Ms. Kanika Hooda, Advocate.

ORDER
(Virtual Mode)

01.02.2021 With consent of both parties, List the Appeal again 'For Hearing' on **3rd February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)